GOVERNMENT OF INDIA DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan) MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 605 TO BE ANSWERED ON 25.06.2019

Trained Teachers for Disabled Children

605. JAGDAMBIKA PAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has assessed the requirement of trained teachers to teach disabled children as per the guidelines issued by the Rehabilitation Council of India;
- (b) if so, the details thereof;
- (c) whether it is a fact that trained teachers are required per thousand disabled/ special needs children;
- (d) if so, the details thereof and the action taken thareon; and
- (e) whether the trained teachers for disabled are considered at par with other teachers and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) & (b) This Ministry has not conducted any survey regarding requirement of trained teachers for teaching children with disabilities. The Department of School Education & Literacy, Ministry of Human Resource & Development, in the year 2018-19, has launched Samagra Shiksha an integrated scheme for School Education covering children from classes I to XII. There is a dedicated component for Inclusive Education for Children with Special Needs (CWSN) wherein various provisions are available for the educational needs of CWSN. The focus of Samagra Shiksha is on providing inclusive education to children with special needs wherein, children regardless of their abilities/disabilities participate and learn together in the same class, thus creating an enabling educational environment for all students. The Special educators under Samagra Shiksha work in itinerant mode and also build capacities of general teachers to address the needs of CWSN.
- (c) & (d) As per the Rehabilitation Council of India (RCI), the ratio of trained teachers and the children with disabilities varies from 1:4 to 1:15 depending on the nature of disabilities.
- (e) Ministry of Human Resource & Development has informed that the centrally sponsored scheme of the Samagra Shiksha has provisions for support of salary for general teachers and special educators at both elementary & secondary levels of schooling. Additionally, the National Council for Teacher Education (NCTE) & Central Board of Secondary Education (CBSE) recognize Special Education courses for appointment of teachers. Under Samagra Shiksha, same norms are applicable and sanctioned for financial support for salary of teachers as well as special educators under Samagra Shiksha.
